

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

Appeal no. 95 of 2013

Dated : 13th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

BMM Ispat Ltd. ...Appellant(s)

Versus

Bangalore Electricity Supply Co. Ltd. & Ors. ...Respondent(s)

**Counsel for the Appellant(s): Mr. Shridhar Prabhu,
Proxy Counsel**

Counsel for the Respondent(s): Ms. Anupama Hebbar

ORDER

Despite posting of the Appeal no. 95 of 2013 for final hearing today, the Learned Counsel for both the parties are not ready. So, at the request of the Learned Counsel for both the parties as a last chance post the matter on **22.10.2013 at Chennai Circuit Bench** for final hearing. No further adjournment will be granted.

**(Rakesh Nath)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**